

ANNEXURE-3

Name of Corporate Debtor : MITHILA CARS PRIVATE LIMITED
Date of commencement of CIRP : 30/04/2021
List of creditors as on : 27/10/2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

S.No.	Name of Creditors	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether Related party?	% of voting share in CoC, if applicable					
1.	ASREC (India) Limited	18/05/2021	39,04,92,641	39,04,92,641	Financial Debt	39,04,92,641	39,04,92,641	NO	54.08	-	-	-	-	-
2.	State Bank of India	12/05/2021	33,16,49,570	33,16,49,570	Financial Debt	33,16,49,570	33,16,49,570	NO	45.92	-	-	-	-	-
TOTAL			72,21,42,211	72,21,42,211		72,21,42,211	72,21,42,211		100.00	-	-	-	-	-



Regards
 Prajakta Menezes
 As Resolution Professional of Mithila Cars Private Limited
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